

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1590
ANSWERED ON:27.11.2007
COMMITTEE TO STUDY NAXALISM
Yerrannaidu Shri Kinjarapu

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has set up any committee to study the causes and spread of Naxalism in different parts of the country and particularly in Andhra Pradesh;
- (b) if so, the terms of reference of the said committee;
- (c) the details of the efforts being made by the Government to extend assistance to each State affected by Naxal problem; and
- (d) the details of allocations made to each State and unspent amount with the States to deal with Naxal problem?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL)

(a) to (d): Law and order being a State subject, dealing with the various issues related to naxalite activities in a State primarily lies in the domain of the concerned State Government. The Central Government has been maintaining a close and continuous watch on the activities of the naxalites, including periodic visits to the various States and detailed consultations with the State Government authorities about various developments and the steps required to check and control naxalite activities.

The concerned State Governments undertake necessary action in respect of naxalite activities. The Central Government supplements their efforts and resources by various measures, which include deployment of Central paramilitary forces to assist the State police forces, sanctioning of India Reserve battalions to the States, assistance for strengthening of the State police and intelligence agencies, reimbursement of security-related expenditure, assistance in training of State police forces, sharing of intelligence, bringing about inter-State coordination and assistance in development works through a range of schemes of various Ministries. Unspent balances at the end of a financial year under various schemes of different Ministries are generally utilized in the succeeding financial year by the State Governments.